

[Shri K. D. Malaviya]

relating to these reserves will be known only after the drilling programme has been completed.

This important find is likely to help in considerably stepping up the output of coal particularly from a region which is so centrally situated.

I should also like to pay a tribute to our geologists for the good work done by them which is not a mere stroke of luck or fortune favouring us but is the result of laborious and accurately scientific work put in.

12.09 hrs.

APPROPRIATION (RAILWAYS)
NO. 3 BILL*, 1959

The Minister of Railways (Shri Jagjivan Ram): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1959-60 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1959-60 for the purpose of Railways".

The motion was adopted.

Shri Jagjivan Ram: I introduce† the Bill.

12.10 hrs.

APPROPRIATION (NO. 3) BILL, 1959

The Minister of Finance (Shri Morarji Desai): I beg to move†:

"That the Bill to provide for the authorisation of appropriation of

moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1956, in excess of the amounts granted for those services and for that year be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1956, in excess of the amounts granted for those services and for that year be taken into consideration."

The motion was adopted.

Mr. Speaker: There are no amendments.

The question is:

"That Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Long Title were added to the Bill.

Shri Morarji Desai: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

* Published in the Gazette of India Extraordinary, Part II—Section 2, dated 6.5.1959.

† Introduced/moved with the recommendation of the President.